

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**CHANDIGARH BENCH**

O.A.No.060/00658/2014

Decided on : 11.9.2015.

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &  
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)**

Mansoor Alam Toppo, SDO (Group), Naguran under GMTD, Jind (Haryana).

... Applicant

Versus

1. Union of India through its Secretary, Ministry of Telecommunication, New Delhi.
2. Bharat Sanchar Nigam Limited (A Government of India Enterprise), Corporate Office, Personnel-II Section, Bharat Sanchar Bhawan, 4<sup>th</sup> Floor, Janpath, New Delhi-110001 through its General Manager
3. The Chief General Manager, Bharat Sanchar Nigam Limited, Haryana Telecom Circle, 107, Mahatama Gandhi Marg, Ambala Cantt-133001
4. The Senior General Manager, Bharat Sanchar Nigam Limited, Telecom District Jind.
5. Shri P.K. Shrivastava, General Manager, Bharat Sanchar Nigam Limited, Faridabad (Haryana) at Present Ghaziabad Noida (U.P).

... Respondents

Present: Mr. T.S. Chauhan, counsel for the applicant.

None for Respondent No.1

Mr. D.R. Sharma, Counsel for Respondents No.2-4.

**O R D E R (oral)**  
**HON'BLE MR. SANJEEV KAUSHIK , MEMBER (J)**

1. The present application has been filed by the applicant feeling aggrieved by his transfer from Jind (Haryana) Circle to U.P (W) Circle.
2. After arguing for some time, learned counsel for the applicant seeks permission to withdraw this Original Application with permission to file a fresh one on the same cause of action to challenge the order adverse to his interest.
3. Dismissed as withdrawn, with the liberty aforesaid.

  
**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

  
**(UDAY KUMAR VARMA)**  
**MEMBER (A)**

Place: Chandigarh  
Dated: 11.09.2015.

HC\*